

Mr. Speaker: Generally?

Shrimati Lakshmi Menon: Sir, it depends upon certain international practice with regard to this, and the Government is examining it.

Shri Shree Narayan Das: May I know if after the suggestion was made in Calcutta any indication from the Pakistani Government is available whether this question is going to be considered by them?

Shrimati Lakshmi Menon: I have already said the reply is awaited.

Repatriation of Chinese Nationals from U.S.A.

*1374. **Pandit D. N. Tiwary:** Will the Prime Minister be pleased to state:

(a) the number of Chinese Nationals in U.S.A. who have been repatriated so far to China through the assistance of our Missions in the U.S.A.; and

(b) whether any expenditure is involved in it?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Up till the 1st of August 1957, seventy-three Chinese nationals including children were repatriated to China with the assistance of our Missions in the U.S.A.

(b) The Government of India do not spend anything on this, the entire expenditure being met from funds placed at our disposal by the Chinese Government.

Pandit D. N. Tiwary: What were the difficulties experienced by our Mission in this repatriation work?

Shrimati Lakshmi Menon: We have not experienced any difficulties, Sir.

Pandit D. N. Tiwary: May I know the number of Chinese still to be repatriated?

Shrimati Lakshmi Menon: 73 Chinese nationals including children were repatriated. The remaining twenty-six are assisted.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): May I reply to this? Nobody knows the number, because the Chinese Government claims a very large number and the United States Government says, "Well, we do not know, we cannot trace odd individuals, so to say". Therefore it is not possible for us to say how many.

Shrimati Kenu Chakravarty: What is the method by which these Chinese are repatriated? That is, do the Chinese nationals have to make an application, or does it also mean that the U.S. Government has to give its permission that such a person can be repatriated?

Shrimati Lakshmi Menon: They themselves approach the Indian Embassy, because this matter is publicised, and those Chinese nationals who have any difficulty about going to China approach the Embassy and they are given financial assistance, partial or full as they want, and if they have any difficulty with the United States Government that is also taken up by our Embassy.

Sample Survey

*1376. **Shri Sanganna:** Will the Minister of Labour and Employment be pleased to state:

(a) whether any sample survey into the causes of failure by the registered persons for re-registration has been undertaken by Government in any State; and

(b) if so, what is the agency employed for the purpose?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra): (a) Yes, it is being conducted at Delhi.

(b) The Employment Exchange.

Shri Sanganna: May I know whether the registration of persons made in each State has been carried out with reference to the number of vacancies in each State?